

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH (COURT – II)

Item No. 206
IB-383/ND/2022
IA-3595/2023

IN THE MATTER OF:

Ascent Buildtech Pvt. Ltd.

... **Applicant/Petitioner**

Under Section: 10 of IBC, 2016

Order delivered on 11.09.2023

CORAM:

SH. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)

SH. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

- For the Applicant** : Adv. Bharat Bhushan Sethi, Adv. Chetna Bisht,
Adv. Hritik for Corporate Applicant
- For the Respondent** : Adv. Amit Ojha, Adv. Prashant Sharma, Adv.
Azeem A Dost for Homebuyer Pitambar Das
Maurya i.e., Respondent No. 186, Mr. B. D.
Sharma Counsel appearing for Ascent buildcon
Pvt. Ltd. (Respondent Nos. 138, 248, 245, 212,
189, 250, 221, 164, 252, 139, 176, 225, 246, 150,
145, 200, 172, 199, 182, 244, 180, 111 and
allottee qua Ms. Jyoti/Allottee)
- For Reliance Home Finance Limited** : Adv. Akhil Sachar along with Ms. Sunanda
Tulsyan in IA. No. 3595/2023
- For the Objector** : Advocate Partho Bhattacharya for Objector/AOA

ORDER

IA-3595/2023: Arguments heard at length. Ld. Counsel for the Applicant sought an opportunity to file the rejoinder within one week. Allowed.

List on 12.10.2023.

Sd/-
(L. N. GUPTA)
MEMBER (T)

Sd/-
(ASHOK KUMAR BHARDWAJ)
MEMBER (J)